

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 102

CP (IB) No. 248/Chd/Pb/2022

IN THE MATTER OF:

Vinod Thapar, PG, Thapar Hosiery
Mills Pvt. Ltd.

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 06.03.2024

CORAM:

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Ms. Divya Sharma, Advocate

ORDER

It is pointed out by Ld. Counsel for the Petitioner that Item No. 102 has been wrongly listed whereas, as per the order dated 07.02.2024, this is to be listed on 13.03.2024. Registry is directed to fix the same on the relevant date i.e., 13.03.2024, and a copy of this order be sent to AR for necessary action.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)